NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI APPELLATE JURISDICTION

<u>Company Appeal (AT) (CH) No. 01 of 2021</u> (Under section 421 of the Companies Act, 2013) (Arising out of Order dated 22.12.2020 Read with 07.01.2021 in I.A.No.445 OF 2020 in Company Petition No.77/BB/2020 passed by the Hon'ble National Company Law Tribunal, Bengaluru Bench)

In the matter of:

Macquarie SBI Infrastructure Investments Ptd.Ltd. Regd.Office 9, Straits View, 321-07 Marina One, West Tower, Singapore 018937 &

SBI Macquarie Infrastructure Trustee Pvt.Ltd. Regd.Office at 92, Level 9, North Avenue, Maker Maxity, Bandra Kuria Complex, Mumbai 400051 represented by authorisex signatory Mr.Abraham George.

.... Appellants

v.

1. Mr.K. Sadananda Shetty, No.16, SahasraSree, I Main, I Block, RMV Extension, Stage II, Bengaluru 560094.

2. Mr.Sanjith S.Shetty, No.16, SahasraSree, I Main, I Block, RMV Extension, Stage II, Bengaluru 560094.

3.Mr.Suchindra S.Shetty, No.16, SahasraSree, I Main, I Block, RMV Extension, Stage II, Bengaluru 560094.

4. Mrs.Sujatha S.Shetty, No.16, SahasraSree, I Main, I Block, RMV Extension, Stage II, Bengaluru 560094.

5. Encon Systems Pvt.Ltd.
37, RMJ, Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560025.

6. Soham Renewable Energy India Pvt.Ltd.

37, Ground Floor, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560025.

7. Ambuthirtha Power Pvt.Ltd. Ground Floor, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560052.

8.Soham Mannapitlu Power Pvt.Ltd.Ground Floor, RMJ,Mandoth Towers, 7th Cross,Vasant Nagar, Bengaluru 560052.

Sohan Phalguni Renewable Energy Pvt.Ltd.
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560052.

 Sahasralingeswara Power Pvt.Ltd. Ground Floor, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560052.

MSG Power Pvt.Ltd.
Ground Floor, RMJ,
Mandoth Towers, 7th Cross,
Vasant Nagar, Bengaluru 560094.

 Soham Kolavuru Renewable Energy Pvt.Ltd. Ground Floor, RMJ, Mandoth Towers, 7th Cross, Vasant Nagar, Bengaluru 560094.

 Ocean Deity Investments Holdings Limited PCC, (Mauritius) Limited PLC
Regd.Office : IMM Ltd. 4th Floor,
Les Cascades Building, Edith Cavell Street,
Port Louis, Republic of Mauritius)

14. Abhishek Poddar,1604, Tower B, Omkar 1973 Offi.Annie Besant Road, Worli, Mumbai 400049.Mobile - +919811212281E-Mail : abhishek.poddar@macquarie.com

15. Abraham George A-306, Dosti Elite, Sion-Koliwada Road, Sion, Mumbai 400022.

Present:

For Appellant		Mr. Arun Kathpalia, Senior Advocate Mr. Krishnanendu Datta, Senior Advocate
		Mr.Thriyampak Kannan, Advocate
For Respondents 1to 5	:	Ms.Anusha Peri, Advocate.
For Respondents 6 to 12	:	M/s Nithya Kalyani, Advocate
For Respondent 13	:	Mr.Rv.Goutham, Advocate

ORDER (VIRTUAL MODE)

Heard Mr. Arun Kathpalia, Learned Senior Counsel appearing for the 'Appellants' in FULL. For hearing the arguments of Respondent No. 1 to 5 side, at request, the matter is adjourned to 28.04.2021.

> [Justice Venugopal M] Member (Judicial)

> > [V. P. Singh] Member (Technical)

... Respondents

23.04.2021 KM